

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 933/2015

PRAVEEN YADAV & ORS.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(ORIGINAL RECORD FROM HC AN TC RECEIVED)

Date : 16-01-2025 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) :

Mr. Daya Krishan Sharma, AOR
Mr. Rohit Vats, Adv.
Mr. Vivek Gupta, Adv.
Mr. Pushkar Sharma, Adv.

For Respondent(s) :

Dr. Vijendra Singh, AOR
Mr. Deepak Goel, Adv.
Mr. Abhinav Rathi, Adv.

Mr. Divyanshu Goyal, AOR
Mr. Mayank Kapoor, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1) Learned counsel appearing for respondent No. 3 submits that while taking instructions yesterday night, once respondent No.3 picked up the call and informed that he will give further instructions in the matter; thereafter, the call was not lifted despite repeated calls. At this stage, learned counsel submits that he will take appropriate steps and will file appropriate application for discharge.
- 2) In the interest of justice, we grant two weeks' time to do the needful.
- 3) List the matter on 06th February, 2025.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
COURT MASTER (NSH)